

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 726 of 2012

(Arising out of OIO-1/VDR-II/OA/APS/ADJ/COMMR/12-13 Dated- 19/04/2012 passed by
Commissioner of Central Excise, CUSTOMS (Adjudication)-VADODARA-II)

Ajay M Patel

Director Of M/S, Associated Power Structure Pvt Ltd,
7th Milestone, At : Manglej, Taluka : Karjan,
VADODARA, GUJARAT

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-ii

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

.....Respondent

APPEARANCE:

Shri Saurabh Dixit, Advocate for the Appellant

Shri. G. Kirupanandan, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 09.01.2023

DATE OF DECISION: 06.03.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 605 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**